cleared b\ the nationalised banks in that State,

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(I)) it so, what steps have been taken by the Central Government to speed up clearance of such applications in West Bengal?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) A statement is placed on the Table of the House.

Statement

- (a) The West Bengal Finance Minister had in a communication addressed 10 the Union Ministei of State tor Planning, underlined the need for creating a greater awareness in bank offices about the role of financial institutions in extending credit support to self-employment si hemes spon sored In State Government under the Haif a-Million Jobs Programme.
- (b) The measures taken by Government iDi stepping up How of bank funds for selfeniploymem programmes are brjefly s<i put below:
 - (i) The progress achieved by banks in extending support to Half-a-Million Jobs Programme was reviewed at a meeting taken by the Union Finance Minister uith the Chief Executives of public sector banks in November, 7.1 rVecessatv guidelines selling out the precise role of ihe banks in this programme were issued 10 branches. The banks were asked to ensure that guidelines have reached all the brandies and that they start imple-menting the same without delay. Pursuant to this decision, public sector banks have issued detailed instructions to their branches outlining the significance of the serf-employment schemes and indicating the specific measures to be taken by the branches in extending support for such schemes.
 - (ii) The banks have also been requested to ensure that all applications for loan assistance under self-employment programme are disposed of within two months of receipt of application.
 - (iii) Government of West Bengal have set up a State Level Coordination Committee to consider the measures taken by public sector banks foi extending financial support for self-employment programmes. Apart from the representatives of the various public sector banks, a senior official of the Department of Banking of the Ministry of Finance, Government of India also attended the first meeting of the Coordination Committee held in November, 73.

Details of the credit support extended by the public sector banks under the Haifa-Million Jobs Programme sponsored by the Government of West Bengal are yet to be received [reap all public sector banks. The reports received so far from three public sector banks, indicate that hanks have sanctioned 372 applications out oi K49 received by them. While eight applications have been rejected, the remaining are under consideration.

to Questions

Sale of Coarse cloth in black market

*22. SHRIMATI SUMITRA G. K.UL-K'ARNI:

SHRI GANESH LAL MAUI:

SHRI YOCENDRA SIIARMA:

SHRI S. (,. SARDKSAI:

slliu K. I!. CHETTRI:

SHRI SANDA NARAYANAPPA:

DR. R. K.. CHAKRABARTI:

SHRIMATI SITA DEVI:

SHRI ROSHAN LAL:

SHRIMATI SAV1TA BEHEN:

Will the Minister of COMMERCE be pleased fo

- (a) whether it is a fact between 400 and 500 million metres of coarse cloth, meant for distribution through fair price shops has clandestinely sold at prices three been times higher Ihan those actually marked on the doth; and
- (b) if so, the action taken or proposed to be taken in the matter?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) No such allegation has come to Ihe notice oi the Government.

(b) Does not arise.

Issue of Currency Notes of Fifty Rupee **Denomination**

•23. SHRIMATI SUSHILA SHANKAR AD1VAREKAR:

> SHRIMATI RATHNABAI SREE-NIVASA RAO:

SHRI M. S. ABDUL KHADF.R:

SHRIMATI SUMITRA G. KUI-KARN1:

SHRIMATI KIJMUDBEN MANIsllANKF.R JOSHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to issue currency notes of the denomination of Rs. 50.
 - (b) if so, what are the reasons therefor;

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- (c) by when these notes are likely to be in circulation; and
 - (d) the details about their design?

THE MINISTER OF STATE IN THE MINISTRY OI FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

- (b) Fifty rupee notes «ere issued for circulation when paper currency was firs) introduced in India in 18(i2 and were discontinued only someiinie before tlie Reserve Bank was established in 1935. In view of the need for reducing the number of notes in the lower denominations which are physically required to be handled, the reiniro-duclion of the fifty rupee note, in addition to all the oilier denominations is considered necessary.
- (c) and (ill I he design and form of the lili\ rupee note aie siill under consideration and a recommendation from the Reserve Bank of India is awaited.

India's trade with Soviet Union

*24. DR. K. MATHEW K.URIAN: SHRI P. K. KUNJACHI\: SHRI MONORWJ AN ROY:

Will llu Minister of COMMERCE be pleased to stale:

- (a) the value of India's exports lo the So\ iel Union during die las) three years;
- (b) Whether it is a fact that India's ex-ports io the Soviet Union are expected to increase by Rs. 100 crazes during this year; and
- ic) if so, the traditional and non-traditional items which are likely lo be imported by Soviet Union Iroin India?
- I UK DEPUTY MINISTER IX THF. MINISTRY Of COMMERCE (SHRI A. C. GEORGE): (al to (c) A statement is laid on the Table ol ihe House.

Statement

(a) The value of India's exports to USSR during the last three years v.as as follows:

Year	·		Actual exports
1970-71	••	• • •	Rs. 209 · 85 crores
1971-72	الاثياب ي. الم		Rs. 208·70 ,,
1972-73			Rs. 304 · 82

(b) India's exports to USSR during 1973-74 and 1974-75 are expected to grow

progressively. At this stage, however, it cannot be stated what the precise extent of increase will be.

(c) Major items of traditional and non-traditional exports to USSR are: Jute goods, tea, cotton textiles, tobacco, cashew kernels, hides and skins, coffee, castor oil, spices, mica, de-oiled cakes, HPS Groundnuts etc. and garage equipment, storage batteries, cables, readymade garments, woollen knitwear, leather shoes, paints, enamels and varnishes, spectacle frames, dye-stuffs and intermediates etc.

Use of Paper Currencies to replace Gold

*25. SHRI K. P. SUBRAMANIA MENON: OR. K. MA 1111 W KL'RIAN: SHRI P. K. KUNJACHEN.

Will the Minister of FINANCE be pleased to state:

(a) whether ii is a fact that financial experts from the major trading nations have proposed use of fourteen key paper currencies to replace gold lor commercial purposes:

(hi whether the proposal has been accepted In the International Monetary Fund;

(e) what is the reaction of Government lo ihe above proposal?

THF, MINISTER OF FINANCE (SHRI Y. R. (ilAVANi: (a) to (c) A statement is laid on the Fable of the Flouse.

Statement

When the Special Drawing Rights were created as a new international reserve unii in 1p69, their value was defined in terms of gold. Since Ihe U. S. dollar was also defined in terms of gold, the transaction value HI the sl)R in terms of other currencies was derived by the SI)R = dollar parity by the multiplying market rale of exchange of the relevant currency in terms of the dollar. However, with the suspension of the convertibility of dollar into gold in August 1971 and widespread floating of currencies since then, the above mentioned arrangement has been found to be increasingly unsatisfactory. In particular when major currencies are floating, the transaction value of the SDR is likely to vary from day to day depending on fluctuations in exchange rale of a currency vis-avis the dollar. This has affected the use tf SDR in settlement of international payments. recognition of this fact, the Managing Director of the IMF has proposed the valuation of SDR in terms of a standard basket of currencies during the